Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 197 of 2013 & IA No. 273 of 2013,

Dated : 13th March, 2014

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. Rakesh Nath, Technical Member

Tamil Nadu Power Producers Association **...Appellant(s)**
Versus
Tamil Nadu Transmission Corporation Ltd.
& Anr. **...Respondent(s)**

Counsel for the Appellant(s): **Mr. N.L. Rajah**
Counsel for the Respondent(s): **Mr. T. Mohan for**
Mr, A. Yogeshwaran for R-2

ORDER

The Learned Counsel for the State Commission is present in compliance of the orders of this Tribunal. He tenders apology on behalf of the State Commission for not being present yesterday. We accept the same. Accordingly, he is directed to file the written submissions on or before 31.3.2014 after serving copy on the other side.

Post the matter for further hearing on ***15.04.2014 at Chennai Circuit Bench.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk